

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Customs Appeal No.70141 of 2024

(Arising out of Order-in-Appeal No.121 & 122-CUS/APPL/LKO/2023 dated 02.02.2023 passed by Commissioner (Appeals) Customs, GST & Central Excise, Lucknow)

**Shri Rajesh Singh Alias
Pintu Singh,**

.....Appellant

VERSUS

**Commissioner of Customs (Preventive),
Lucknow**

....Respondent

APPEARANCE:

Shri Prithwijit Sharma, Advocate for the Appellant
Smt. Chitra Srivastava, Authorized Representative for the Respondent

CORAM: HON'BLE MR. P.K. CHOUDHARY, MEMBER (JUDICIAL)

DATE OF HEARING : 16.07.2025
DATE OF PRONOUNCEMENT : 10.11.2025

The appeal is allowed. For order, see order of date in
Customs Appeal No.70140 of 2024.

**Sd/-
(P. K. CHOUDHARY)
MEMBER (JUDICIAL)**

LKS